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ITEM NO.MM-B COURT NO.9 SECTION XV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

I.A.No..../2012 (For direction) in
Petition(s) for Special Leave to Appeal (Civil) No(s).24967/2011

(From the judgement and order dated 10/08/2011 in SBCWP No.2946/2010,DBCSA No.407/2011 of The HIGH COURT OF RAJASTHAN AT JAIPUR)

SABIHA NAZ AND ORS Petitioner(s)

VERSUS

RAJASTHAN UNIVERSITY OF HEALTH SC&ORS. Respondent(s)

Date: 16/08/2012 This IA was mentioned today.

CORAM :
HON'BLE MR. JUSTICE A.K. PATNAIK
HON'BLE MR. JUSTICE SWATANTER KUMAR

For Petitioner(s) Mr. J.S. Bhasin,Adv.(Mentioned)
Mr. Gaurav Sharma,Adv.

For Respondent(s)
Mr. T. Mahipal,Adv.
Mr. Praveen Swarup ,Adv
Mr. Amit Kumar ,Adv.

UPON hearing counsel the Court made the following
O R D E R

List the application for direction (I.A.No..../2012) on 22nd August, 2012.

(O.P. Sharma) (M.S. Negi)
Court Master Court Master
(Mentioning slip is enclosed)